BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 78/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2017

Name of the Company:

Kalol Nagrik Sahakari Bank Ltd.

V/s.

Shakti Nutraceuticals Pvt. Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Rossesh Parikh

Advocate

Petitioner

Doneeh

2.

ORDER

Learned Advocate Mr. Rasesh Parikh present for Financial Creditor/ Applicant. None present for Respondent.

Proof of dispatch informing the date of hearing on Respondent filed.

Applicant also filed email notice sent to respondent.

It appears that email notice sent only on 17.08.2017.

List the matter on 22.08.2017 for hearing before admission.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 18th day of August, 2017.